offer themselves for fresh assessment after obtaining Ph.D and/or fulfilling other requirements for promotion as Reader and, if found suitable, could be given the designation of Reader.

A lecturer in the Senior Scale will be eligible for promotion to the post of Reader if she/he has:

- i) Completed 5 years of service in senior scale.
- ii) Obtained a Ph.D degree or has equivalent published work.
- iii) Made some mark in the areas of scholarship and research as evidenced e.g. by self assessment, reports of referees, quality of publications, contribution to educational innovation, design of new courses and curricula and extension activities.
- iv) After placement in the Senior scale participated in two refresher courses/summer institutes of approved duration, or engaged in other appropriate continuing education programmes of comparable quality as may be specified or approved by the University Grants Commission, and
- v) Possesses consistently good performance appraisal reports.
- (c) and (d) In terms of the provisions of the Government of India Notification No.F.1-22/97-U.I. dated 27.7.1998, UGC has since issued a Notification No.F.3-1/94(PS) dated 24.12.1998. This Notification *vide* its clauses No. 7.2.0(ii) and 7.4.1(v) contain such provision. UGC has not prepared any list of programmes of comparable quality.
 - (e) and (f) The question does not arise.

Vidyalaya Vikas Nidhi

- 1252. SHRI A. VIJAYARAGHAVAN; Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:
- (a) whether Vidyalaya Vikas Nidhi raised for maintaining and upgrading infrastructure etc. of the concerned Kendriya Vidyalaya has recently been used for other purposes;
 - (b) if, so, the details thereof and justification therefor; and
 - (c) whether the practice is continuing even now?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MD. ALI ASHRAF FATMI): (a) and (b) Vidyalaya Vikas Nidhi is collected from the students on quarterly basis for meeting the expenditure on academic activities, infrastructure, maintenance of Vidyalaya building, horticulture, payment of water and electricity charges etc. Unspent balance in Vidyalaya Vikas Nidhi as on 31st March, 2002 amounting to Rs. 52.82 Crores was transferred from Vidyalayas to Regional Offices/Headquarters for purchase of land, providing of temporary construction and purchase of furniture & fixture for the new Vidyalayas and in Vidyalayas where the expansion has been permitted during 2003-04.

(c) No, Sir.

Appointments on compassionate grounds

- 1253. SHRI GANDHI AZAD: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to refer to the reply to Starred Question 469 given in the Rajya Sabha on the 24th August, 2001 and state:
- (a) whether any person has been appointed on compassionate ground out of cases pending with KVS;
 - (b) if so, the details thereof and if not, the reasons therefor;
- (c) the details of further request received for such appointment from 1st January, 2001 to 31st December, 2003 and those appointed so far against group 'C' and 'D' posts;
 - (d) whether Government propose to appoint the remaining persons;
 - (e) if so, by when and if not, the reasons therefor;
- (f) the details of the letters received from the All India Association for SC/ST and Physically Handicapped peoples upliftment; and
- (g) the reasons for not replying them to and also not taking any action thereon?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MD. ALI ASHRAF FATMI): (a) to (c) The details of appointment made on compassionate grounds in